

Calcutta High Court (Original Side)

Peonbook Report From 08-07-2021 To 08-07-2021 For (All) Maincase & (All)

Pending : 10 and Disposal : 0

Sl No.	Case No.	Date of Registration	Cause Title	Advocate
1	EC/80/2021	08-07-2021	MAGMA FINCORP LIMITED VS SHIBANI DEY AND ANR.	K. K. PANDEY
2	EC/81/2021	08-07-2021	MAGMA FINCORP LIMITED VS SNEHA LAMA AND ORS.	K. K. PANDEY
3	EC/82/2021	08-07-2021	MICKY METALS LIMITED VS MD. ARIFUDDIN MOLLA	ABHIJIT SARKAR
4	PLA/205/2021	08-07-2021	IN THE GOODS OF SUDHANGSU PADA HAZRA (DEC) VS N/A	SABYASACHI SEN
5	PLA/206/2021	08-07-2021	IN THE GOODS OF PANNALAL KASHUKA VS N	KHAITAN AND CO
6	AP/281/2021	08-07-2021	M/S. CHOLAMANDALAM INVESTMENT ANS FINANCE COMPANY LIMITED VS TANMOY BARMAN AND ANR.	S. S. AND ASSOCIATES
7	AP/282/2021	08-07-2021	M/S. CHOLAMANDALAM INVESTMENT ANS FINANCE COMPANY LIMITED VS VINDHYACHAL SHAW AND ANR.	S. S. AND ASSOCIATES
8	AP/283/2021	08-07-2021	M/S. CHOLAMANDALAM INVESTMENT ANS FINANCE COMPANY LIMITED VS JAWAID HUSSAIN AND ANR.	S. S. AND ASSOCIATES
9	AP/284/2021	08-07-2021	M/S. CHOLAMANDALAM INVESTMENT ANS FINANCE COMPANY LIMITED VS MOHAMMAD AFTAB ALAM AND ANR.	S. S. AND ASSOCIATES
10	AP/285/2021	08-07-2021	M/S. CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LIMITED VS KARAM NATH SAROJ AND ANR.	S. S. AND ASSOCIATES

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